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*** IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

**Through: Ms.Pratima N.Lakra, CGSC with
Mr.Chandan Prajapati, Advocate for
UOI.**

**Mr. Vinod Diwakar, CGSC with
Mr. Olson Nair, Advocate for UOI.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Mr.Shya, Gopal,
Mr.Prasenjeet Mohapatra, Mr.Vivek
Gurnani and Ms.Niharika Kuchhal,
Ms.Sejal Aneja and Mr.Sanjeev
Menon Advocates.**

**Ms. Sonu Bhatnagar with Ms. Venus
Mehrotra, Adv. & Ms. Anushri
Narain, Adv. for R-3.**

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

**Through: Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shya, Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja**



and Mr.Sanjeev Menon Advocates.
Mr.Farman Ali, SPC with Mr.Athar
Raza Farooqui, Advocate for UOI.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Anushri Narain, Adv. for
R-3.

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner
Through: Mr.Sparsh Bhargava, Advocate.

Versus

UNION OF INDIA & ORS. Respondents
Through Mr. Anurag Ahluwalia, CGSC for
UOI.
Mr.Balbir Singh, Ld.ASG with Mr.
Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shya, Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY Petitioner
Through: Mr.Naresh Thacker, Mr. Kumar
Visalaksh with Mr. Udit Jain, Mr.
Arihant Tater, Mr. Saurabh Dugar and
Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Anurag Ahluwalia, CGSC with
Mr.Rahul Sharma, Advocate for UOI.
Ms.Akanksha Kaul, Advocate with
Mr.Manek Singh, Mr.Aman Sahani
and Mr.Harsh Ojha, Advocates.



Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.
Ms.Aakanksha Kaul, Advocate with Mr.Manek Singh, Mr.Aman Sahani and Mr.Harsh Ojha, Advocates.

+ **W.P.(C) 378/2019**

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through: Ms.Vanita Bhargava, Mr.Ajay Bhargava, Mr.Shantanu Chaturvedi and Ms.Perna Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate for UOI.

Mr. Bhagwan Swarup Shukla, CGSC for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 1418/2019 & CM APPL. No.6501/2019**

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR

..... Petitioner

Through: Ms.Anshika Gupta, Advocate.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS.

..... Respondents



Through: Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.
Mr. Bhagwan Swarup Shukla, CGSC for UOI.
Mr. Kamal Sawhney, Mr.Vinayak Mathur, Mr. Deepak Thackur, Ms.Aakansha Wadhvani, Advocates for respondent No.5.

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI.
Mr.Gyanendra Singh, Advocate.
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumar, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.



versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 3759/2019**

MASCOT BUILDCON PRIVATE LTD.

Through:

..... Petitioner

Mr.Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla, Advocate. For UOI.

Mr.Harish Vaidyanathan Shankar CGSC, Mr. Srish Kumar Mishra and Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.



+ **W.P.(C) 4213/2019**

**ABBOTT HEALTHCARE PRIVATE LIMITED
& ANR.**

..... Petitioners

Through: Ms.Vanita Bhargava, Mr.Ajay
Bhargava, Mr. Shantanu Chaturvedi
and Ms.Perna Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC
UOI.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shya, Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 5558/2019 & CM No.24368/2019**

UNICHARM INDIA PVT. LTD.

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad
Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal, Advocates for
UOI.
Mr. Anurag Ahluwalia, CGSC for
UOI.
Mr. Farman Ali, SPC with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. for R-2 & 3.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,



Mr. Shya, Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.

+ **W.P.(C) 7743/2019**

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner
Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.
versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents
Through: Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar and Mr. Vishal Kumar, Advocates for UOI.
Mr. Farman Ali, Advocate with Ms. Usha and Mr. Krishan Kumar, Advocates for R-2 & 3
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Shya, Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.

+ **W.P.(C) 8162/2019**

AFFINITI ENTERPRISES Petitioner
Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.
Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent
Through: Mr. Abhay Prakash Sahay, CGSC,



Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay, Adv. for NAA.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 7910/2019 & CM No.32779/2019**

SALARPURIA REAL ESTATE PVT. LTD Petitioner
Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Bhagwan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for UOI.
Mr.Sushil Kumar Pandey, SPC
Mr.Rahul Mourya, Adv. For UOI.
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner
Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Manish Mohan, CGSC with Mr.



Devendra Kumar, Advocate for UOI.
Mr. Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr. Kunal
Dhawan, Ms. Swayamprabha, Advs
for UOI.
Mr. Gyanendra Singh, Advocate.
Mr. Yunus Malik, Mr. Vijay Kumar
Maurya and Ms. Shubhi Bhardwaj,
Advs for Res/NAA.

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES

..... Petitioner

Through: Mr. Sumit K Batra and Mr. Manish
Khurana and Mr. Kshitij Chhabra,
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Sushil Kumar Pandey, SPC for
UOI with Mr. Kuldeep Singh,
Advocate.
Mr. Balbir Singh, Ld. ASG with Mr.
Zohab Hossain, Sr. Standing Counsel,
Mr. Shya, Gopal, Mr. Prasenjeet
Mohapatra, Mr. Vivek Gurnani and
Ms. Niharika Kuchhal, Ms. Sejal Aneja
and Mr. Sanjeev Menon Advocates.
Mr. Satyakam, ASC with Ms. Pallavi
Singh, Advocate for R-4.

+ **W.P.(C) 9053/2019**

UNICHARM INDIA PVT. LTD

..... Petitioner

Through: Mr. Rupender Sinhmar, Mr. Prahlad
Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with



Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI.

Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar, Advocates for R-2&3.

+ **W.P.(C) 11253/2019 & CM APPL. No.46337/2019**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Advocate.

versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr. Rajesh Kumar with Ms.Ramneet Kaur and Mr.Shaurya Katoch, Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 12355/2019**

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr.Abhishek Choudhary, Advocate.

versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr.Ruchir Mishra, Advocate with Mr.Sanjiv Kr.Saxena, Mr.Mukesh Kr.Tiwari, Ms.Poonabm Shukla and Ms.Reba Jena, Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and



Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and
Ms.Shreya Jetly, Advs. for UOI
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.
Mr. Chandra Prakash, Advocate for
DGAP and NAA.

+ **W.P.(C) 12847/2019 & CM No.52474/2019**

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla,
Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and
Ms.Shreya Jetly, Advs. for UOI.
Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,



Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.
Mr. Jatin Puniyani, GP for UOI.

+ **W.P.(C) 969/2020 & CM APPL.5342/2020**

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Waize Ali Noor, Ms. Kunjala Bhardwaj and Mr. Madhav Bajaj, Mr. Yash Upadhyay and Ms. Shreya V. Mehra, Advocates for UOI.
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. S. Ganesh, Senior Advocate, Mr. U. A. Rana and Mr. Himanshu Mehta Advocates.

Versus



NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Dev P Bhardwaj and Mr. Sarthak Anand, Advocates for UOI

+ **W.P.(C) 1406/2020 & CM APPL. No.4879/2020**

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Through: Mr. Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms. Ramneet Kaur, Advocates for UOI.
Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3.
Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4 & 5
Mr. Jatin Puniyani, GP for UOI.

+ **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through: Mr. V. Lakshmikumar, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC and Ms. Shreya Jetly, Adv. for UOI/R-1
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and



Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

+ **W.P.(C) 2083/2020 & CM No.7369/2020**

FUSION BUILDTECH PVT LTD Petitioner
Through: Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Rajesh Kumar with Ms.Ramneet
Kaur, Advocates for UOI.
Mr. Zoheb Hossain, Sr.Standing
Counsel, Mr.Shya, Gopal,
Mr.Prasenjeet Mohapatra, Mr.Vivek
Gurnani and Ms.Niharika Kuchhal,
Ms.Sejal Aneja and Mr.Sanjeev
Menon Advocates
Mr. Aman Malik, Advocate for NAA
& DGAP.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4

+ **W.P.(C) 2084/2020 & CM APPL. No.7371/2020**

ASTER INFRAHOME PVT LTD Petitioner
Through: Mr. Sumit K. Batra with Mr. Manish
Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Rajesh Kumar with Ms.Ramneet



Kaur, Advocates for UOI.
Mr.Samir Malik, Adv. for NAA and
DGAP.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner
Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Aman Malik, Advocate for NAA
& DGAP.

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD, Petitioner
Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Zoheb Hossain, Standing counsel
for CBIC, Ms.Monika Benjamin,
Mr.Anand A.Daradhiyar, Mr.Shoaib
Alvi, Ms.Niharika Kuchhal,
Mr.Atharva Koppal, Ms.Sejal Aneja
and Mr.Kavish Garach, Advocates for
DGAP and NAA.



+ **W.P.(C) 2742/2020 & CM No.9552/2020**

ACME HOUSING INDIA PVT. LTD.

..... Petitioner

Through: Mr.Vineet Nagla, Advocate with
Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, Sr.Standing
Counsel, Mr.Shya, Gopal,
Mr.Prasenjeet Mohapatra, Mr.Vivek
Gurnani and Ms.Niharika Kuchhal,
Ms.Sejal Aneja and Mr.Sanjeev
Menon Advocates.
Mr.Sameer Malik, Adv. for NAA and
DGAP.

+ **W.P.(C) 3737/2020**

PHILIPS INDIA LIMITED.

..... Petitioner

Through: Mr.Shashank Shekhar, Mr. Samyak
Jain, Mr. Tushar Joshi, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal with Mr.Dushyant
Agrawal, Advocates for R-2&3.
Mr. Zoheb Hossain, Standing counsel
for CBIC, Ms.Monika Benjamin,
Mr.Anand A.Daradhiyar, Mr.Shoaib
Alvi, Ms.Niharika Kuchhal,
Mr.Atharva Koppal, Ms.Sejal Aneja
and Mr.Kavish Garach, Advocates for
DGAP and NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5 to R-7.
Ms. Mansie Jain, Adv for R-8.
Mr.Jatin Puniyani, GP for UOI.



+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS
M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Ms. Anshika Gupta, Advocate.

versus

UNION OF INDIA & ORS Respondents

Through: Mr. Zoheb Hossain, Sr.Standing
Counsel, Mr.Shya, Gopal,
Mr.Prasenjeet Mohapatra, Mr.Vivek
Gurnani and Ms.Niharika Kuchhal,
Ms.Sejal Aneja and Mr.Sanjeev
Menon Advocates.
Mr.Amar Dave, Amicus Curiae,
Advocate.

+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.
Mr.Rajeev K Panday, AAG,
Mr.Rajeev M. Roy, Mr. P. Srinivasan
and Ms.Swati Mathur, Advs. for State
of Haryana/R-5
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for



R-6 & 7.

Mr. Abhishek Saket and Ms. Sanna Harta, Advocates

+ **W.P.(C) 4131/2020**

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah and Mr.Alok Yadav,
Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.
Gaurav Kumar and Mr.Vishal Kumar,
Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv.

+ **W.P.(C) 4345/2020**

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth
Bawa Mr. Anuj Garg, Mr. Mohit
Sharma Adv.

versus

UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.



+ **W.P.(C) 4348/2020**

APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Neha Malik, Adv. for NAA and DGAP.
Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4.
Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr.Anand A.Daradhiyar, Mr.Shoaib Alvi, Ms.Niharika Kuchhal, Mr.Atharva Koppal, Ms.Sejal Aneja and Mr.Kavish Garach, Advocates for DGAP and NAA.

+ **W.P.(C) 4375/2020**

M/S PATANJALI AYURVED LTD

..... Petitioner

Through: Ms. Anjali Jha, Mr.Priyadarshi Manish, Ms. Divya Rastogi and Mr.Uday Pathak and Mr. Anmol Arya, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.



+ **W.P.(C) 4516/2020**

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates. Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI.

+ **W.P.(C) 4607/2020**

AFFINITI ENTERPRISES

.... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For UOI. Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr.Anand A.Daradhiyar, Mr.Shoaib Alvi, Ms.Niharika Kuchhal, Mr.Atharva Koppal, Ms.Sejal Aneja and Mr.Kavish Garach, Advocates for DGAP and NAA. Mr. Ravi Chawla, St.Counsel with



Mr.Avneesh Kumar Upadhyay,
Advocate for NAA.

+ **W.P.(C) 4824/2020 & CM APPL.No.2183/2021**

M/S CILANTRO DINERS PVT. LTD Petitioner
Through: Mr.Nikhil Gupta, Advocate

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI
Mr. Zoheb Hossain, Sr.Standing
Counsel, Mr.Shya, Gopal,
Mr.Prasenjeet Mohapatra, Mr.Vivek
Gurnani and Ms.Niharika Kuchhal,
Ms.Sejal Aneja and Mr.Sanjeev
Menon Advocates.
Mr.Rony John, Mr.Piyush Swami and
Mr.Arshdeep Singh and Mr.Anuj
Dubey, Advocates for R-2 and 3.

+ **W.P.(C) 4957/2020**

WHIRLPOOL OF INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja



and Mr.Sanjeev Menon Advocates.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5.

+ **W.P.(C) 5347/2020 & CM APPL. No.23558/2020**

GAURSONS REALTECH PVT LTD

..... Petitioner

Through: Mr. Monish Panda, Advocate with
Mr.Mrinal Bharat Ram and
Ms.Shaifali Shikander, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC
with Mr.Sarvan Kumar, Advocate for
UOI.

Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 5798/2020**

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC for UOI.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-2,5 to 7.

Mr. Balbir Singh, Ld. ASG with Mr.



Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 5979/2020 & CM APPL. No.21655/2020**

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal, Advocates for
UOI..

Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

Mr. Parangat Pandey, Advocate for
R-3.

Mr. Satish Kumar, Sr. Standing
Counsel.

+ **W.P.(C) 6671/2020**

GAURAV SHARMA FOOD INDUSTRIES

..... Petitioner

Through:

Mr.Satish Kumar, Sr.standing
counsel.

Versus



UNION OF INDIA & ORS. Respondents
Through: Mr.Vivek Goyal, Advocate with
Mr.Gokul Sharma, Advocate for R-1.

+ **W.P.(C) 7412/2020 & CM No.24800/2020**

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
Through: Mr.Tushar Jarwal with Mr. Rahul
Sateeja, Mr. Anurag Soan and Mr.
Priyajeet Chaterjee, Advs.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI.
Mr. Zoheb Hossain, Sr.Standing
Counsel, Mr.Shya, Gopal,
Mr.Prasenjeet Mohapatra, Mr.Vivek
Gurnani and Ms.Niharika Kuchhal,
Ms.Sejal Aneja and Mr.Sanjeev
Menon Advocates

+ **W.P.(C) 7736/2020**

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner
Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Ms.Aakanksha Kaul, Advocate with
Mr.Manek Singh, Mr.Aman Sahani
and Mr.Harsh Ojha, Advocates for
UOI.



Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, Advocate with Mr. Krishan Kumar and Ms. Usha Jamnal, Advs. For UOI
Mr. Vipul Agrawal with Mr. Dushyant Agrawal, Advocates for R-2&3.
Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Shya, Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.

+ **W.P.(C) 8751/2020 & CM No.28192/2020**

M/S SIGNATURE BUILDERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha, and Mr. Chetan Kumar Shukla Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar CGSC, Mr. Srish Kumar Mishra and Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advocates for UOI.



Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.

+ **W.P.(C) 9146/2020 & CM APPL. No.29630/2020**

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Satish Kumar, Sr. standing counsel with Ms. Vaishali Goyal and Mr. Dhruv, Advocates for R-1. Mr. Ashwini Chawla, Adv. for R-2 & 3.

+ **W.P.(C) 9931/2020**

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha, and Mr. Chetan Kumar Shukla Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, Advocate with Mr. Krishan Kumar and Ms. Usha Jannal, Adv. For UOI Ms. Neha Malik, Adv. for R-3 & 4



+ **W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020**

M/S S3 BUILDWELL LLP

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Mr.Aaman Sahani, Advocates
for UOI.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020**

M/S JMK HOLDINGS PVT LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,
and Mr.Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakhanksha Kaul, Mr.Manek
Singh and Mr.Aman Sahani, Advts.
For UOI.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.



+ **W.P.(C) 10901/2020 & CM APPL. 34162/2020, CM APPL. 34163/2020**

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner
Through: Mr.Rajat Bose with Mr.Ankit Sachdeva, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.
..... Respondents
Through: Ms.Nidhi Raman, CGSC with Mr.Zubin Singh and Ms. Devika Baja, Advs. for UOI.
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022**

M/S EMAAR MGF LAND LTD Petitioner
Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI.
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja



and Mr.Sanjeev Menon Advocates.
Ms.Neha Malik, Advocate for R-4.
Mr. Satish Kumar, Sr. Standing
Counsel for respondent No.3.
Ms. Neha Malik, Adv. for NAA and
DGAP

+ **W.P.(C) 990/2021**

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish
Rastogi and Ms. Ankita Prakash,
Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.
Gaurav Kumar and Mr.Vishal Kumar,
Advocates for UOI.

Mr. Zoheb Hossain, Standing counsel
for CBIC, Ms.Monika Benjamin,
Mr.Anand A.Daradhiyar, Mr.Shoaib
Alvi, Ms.Niharika Kuchhal,
Mr.Atharva Koppal, Ms.Sejal Aneja
and Mr.Kavish Garach, Advocates for
DGAP and NAA.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

+ **W.P.(C) 997/2021 & CM No.2721/2021**

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

Versus



UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI.

Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 1357/2021**

M/S INFINITI RETAIL LTD

Through:

..... Petitioner
Mr.Rohan Shah, Mr.Mihir Deshmukh
and Mr.Rajat Mittal, Advocates.

Versus

UNION OF INDIA AND ORS.

Through:

..... Respondents
Mr. Dev. P. Bhardwaj, CGSC for
UOI with Ms.Anubha Bhardwaj and
Mr.Sarthak Anand, Advs. for UOI.

Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 1366/2021**

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through:

Mr. Rohan Shah, Mr. Mahesh
Sahasranaman, Srisabari Rajan, Ms.
Geetanjali Murti and
Mr.Harhvardhan, Advs.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,



Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.

+ **W.P.(C) 1593/2021 & CM APPL. No.4529/2021**

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Amrita Prakash, Advocate with Mr. Vishal Ashwani Mehta, Advocate. Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.

+ **W.P.(C) 1765/2021**

M/S LE REVE Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin Upadhyay and Mr. Rochit Abhishek, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rishabh Sahu with Mr. Sameer Sharma Adv. for UOI. Mr. Ashwini Chawla, Adv. for R-2 & 3. Mr. Zoheb Hossain, Standing counsel for CBIC, Ms. Monika Benjamin, Mr. Anand A. Daradhiyar, Mr. Shoaib Alvi, Ms. Niharika Kuchhal,



Mr.Atharva Koppal, Ms.Sejal Aneja
and Mr.Kavish Garach, Advocates for
DGAP and NAA.

+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD

..... Petitioner

Through:

Mr.Nikhil Gupta, Mr.Vipin
Upadhayay and Mr.Rochit Abhishek,
Advts.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Aditya Dewan, Mr. Nadeem
Khem with Mr.Sahil Chandra, Adv.
for R-2/NAPA.

+ **W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021**

M/S SUBWAY SYSTEMS INDIA PVT LTD

..... Petitioner

Through:

Mr.Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Satya Ranjan Swain, CGSC,
Mr.Kautilya Birat, Adv. for R-1.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021**

M/S SUB WEST RESTAURANTS LLP

..... Petitioner

Through:

Mr.Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anshuman, Sr.Panel Counsel for
R-1.
Mr.Aditya Dewan with Mr.Sahil



Chandra and Mr.Nadeem Khan,
Adv. for R-3/NAPA.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

Ms.Talish Ray, Adv.

+ **W.P.(C) 2440/2021**

BONNE SANTE

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin
Upadhayay and Mr.Rochit Abhishek,
Advts.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Pratima N. Lakra, CGSC with
Mr.Chandan Prajapati, Advocate for
UOI.

Mr.Rony John, Mr.Piyush Swami,
Mr.Arshdeep Singh and Mr.Anuj
Dubey, Advocates for R-2 and 3.

+ **W.P.(C) 2676/2021 & CM APPL.7906-07/2021**

HORIZON PROJECTS PRIVATE LIMITED

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit
Jain, Mr. Arihant Tater, Mr. Saurabh
Dugar and Mr. Ajitesh Dayal Singh,
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet
Kaur, Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,



Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.
Mr. Parangat Pandey, Ms. Akriti Singh and Ms. Pooja Singh, Advs. for R-3.

+ **W.P.(C) 2785/2021 & CM APL.8368/2021**

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
Through: Mr. Sujit Ghosh, Mr. Mannat Waraich, Mr. Ashray Behura and Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners
Through: Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Ravi Prakash, CGSC with Mr. Aman Rewaria and Mr. Varun Aggarwal, Advocates for UOI.
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.



+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with
Mr.Mrinal Bharat Ram and
Ms.Shaifali Shikander, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with
Mr.Devendra Kumar, Adv.for UOI.
Mr. Sameer Vashisht, ASC Civil
GNCTD with Ms. Sanjana Nangia,
Advocates.
Mr. Yunus Malik, Adv. for NAA &
DGAP.

+ **W.P.(C) 3254/2021**

GILLETTE INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.
Gaurav Kumar and Mr.Vishal Kumar,
Advocates for UOI.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.
Mr. Asheesh Jain, CGSC with Mr.
Adarsh Kr. Gupta and Mr.Keshav
Mann, Advocates for UOI.



+ **W.P.(C) 3306/2021**

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for R-1.
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 3327/2021**

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Vivek Goyal, Advocate with Mr.Gokul Sharma, Advocate for R-1.
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.



+ **W.P.(C) 3508/2021 & CM Nos.25152-53/2021**

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner
Through: Ms.Kritika Sachdeva, Advocate.

versus

UNION OF INDIA & ORS. Respondents
Through: Ms.Pratima N.Lakra, CGSC with
Mr.Chandan Prajapati, Advocate for
UOI.
Mr. Vinod Diwakar, CGSC with
Mr.Vishal Kumar Singh and
Mr.Olson Nair, Advs. for UOI.
Mr. Zoheb Hossain, Sr.Standing
Counsel, Mr.Shya, Gopal,
Mr.Prasenjeet Mohapatra, Mr.Vivek
Gurnani and Ms.Niharika Kuchhal,
Ms.Sejal Aneja and Mr.Sanjeev
Menon Advocates.

+ **W.P.(C) 3867/2021**

M/S ELECTRONICS MART INDIA LTD Petitioner
Through: Mr.Nikhil Gupta, Mr.Vipin
Upadhayay and Mr.Rochit Abhishek,
Advs.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Farman Ali, Advocate with
Mr.Krishan Kumar and Ms.Usha
Jamnal, Advs. For UOI.
Mr. Yunus Malik, Adv. for NAA and
DGAP.

+ **W.P.(C) 4600/2021**

INOX LEISURE LIMITED. Petitioner
Through: Mr. Kumar Visalaksh with Mr. Udit
Jain, Mr. Arihant Tater, Mr. Saurabh
Dugar and Mr. Ajitesh Dayal Singh,
Advocates.



Versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Ripudaman Bhardwaj, CGSC for R-1.

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sarvan Kumar, Advocate for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Shyam Gopal, Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev Menon Advocates.

Mr. Bhagwan Swarup Shukla, CGSC for UOI with Mr. Gokul Sharma, Advocate.

+ **W.P.(C) 4789/2021**

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

Through:

Mr. Abhishek A Rastogi, Adv.

..... Petitioner

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Bhagwan Swarup Shukla, CGSC for UOI.

Mr. Ripudaman Bhardwaj, CGSC and Ms. Neha Sharma, Adv for R-1.

Mr. Zoheb Hossain, Standing counsel for CBIC, Ms. Monika Benjamin, Mr. Anand A. Daradhiyar, Mr. Shoaib Alvi, Ms. Niharika Kuchhal, Mr. Atharva Koppal, Ms. Sejal Aneja and Mr. Kavish Garach, Advocates for DGAP and NAA.

Mr. Manas Bhatnagar, Advocates for R-4.



+ **W.P.(C) 4794/2021 & CM APPL. 14802/2021**

YELLOW SUN RESTAURANTS
PRIVATE LIMITED

..... Petitioner

Through: Mr. Nikhil Gupta, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ajay Kumar Pandey, SPC for
UOI.

Mr. Zoheb Hossain, Advocate for the
Revenue and Mr. Vivek Gurnani and
Ms. Niharika Kuchhal, Advocates for
NAA & DGAP.

+ **W.P.(C) 6337/2021 & CM APPL.19960/2021**

M/S PURI CONSTRUCTION PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha,
and Mr. Chetan Kumar Shukla
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kunal Sharma, Sr. Standing
Counsel with Mr. Shubendu
Bhattacharya, Adv.

Mr. Apoorv Kurup with Mr. Ojaswa
Pathak, Advocates for R-1

Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr. Standing Counsel,
Mr. Shyam Gopal, Mr. Prasenjeet
Mohapatra, Mr. Vivek Gurnani and
Ms. Niharika Kuchhal, Ms. Sejal Aneja
and Mr. Sanjeev Menon Advocates.

Mr. Ravi Prakash, CGSC for R-3 to
R-6 with Ms. Shruti Shivkumar,
Ms. Taha Yasin and Mr. Anshuman
Das Gupta Advs.



+ **W.P.(C) 12471/2021 & CM No.39234/2021**

SOUTHWINDS PROJECTS LLP Petitioner
Through: Mr.Kunal Vajani with Mr.Kunal
Mimani and Ms. Shraddha
Chirana,Adv.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Asheesh Jain, CGSC with Mr.
Gaurav Kumar and Mr.Vishal Kumar,
Advocates for UOI.
Mr.Adhishwar Suri, Advocate for
Mr.Aditya Singla, Sr. Standing
Counsel for R-4.
Mr. Aman Malik, Advocate for NAA
& DGAP.

+ **W.P.(C) 14666/2021 & CM APPL.46201-46203/2021**

ANAND RATHI Petitioner
Through: Mr.Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal, Advocates for
UOI.
Mr.Aman Malik, Mr.Vijay Kumar
Maurya and Ms.Shubhi Bhardwaj,
Adv. for NAA and DGAP
Mr.Yunus Malik, Advocate for NAA
& DGAP.



+ **W.P.(C) 6983/2022 & CM APPL.21405/2022**

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED
..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with
Mr. Shaunak Kashyap, Mr.
Balasubramanian and Mr. Kanav
Agarwal, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal, Advocates for
UOI.
Ms.Aarchana Surve, Mr. Karan
Sharma and Ms. Roopali, Advocates
for UOI.

+ **W.P.(C) 7781/2022 & CM APPL.23831/2022**

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat
Waraich, Mr. Ashray Behrua and
Ms.Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and
Mr. Sunil, Advocate for UOI.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.



+ **W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022**

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat Raichandani, Mr. Deepak Kumar Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI.
Mr.Abhishek Saket, Advocate with Ms.Sanna Harta, Advocate.
Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022**

LICHFL CARE HOMES LIMITED Petitioner

Through: Mr. Pratiush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Kamal Kant Jha, SPC with Ms.Priyanka and Mr.Avinash, Advocates for R-1/UOI.
Mr.Abhishek Saket, Advocate for UOI.
Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and



Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

Ms.Sonu Bhatnagar with
Ms.Anushree Narain, Ms.Venus
Mehrotra and Ms.Nishtha Mittal,
Advocates for R-5& 6.

+ **W.P.(C) 12557/2022 & C.M.Nos.38027-38028/2022**

L OREAL INDIA PRIVATE LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Uma Prasuna Bachu with
Ms.Poonam, GP for R-1.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022 &
54956/2022**

M/S SWATI REALTY

..... Petitioner

Through: Mr.Abhishek A.Rastogi, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sandeep Vishnu, Advocate for
UOI.

Ms.Sonu Bhatnagar with
Ms.Anushree Narain, Ms.Venus



Mehrotra and Ms.Nishtha Mittal,
Advocates for R-5& 6

+ **W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022**

M/S PERFECT BUILDWELL PVT LTD Petitioner
Through: Mr. Krishnamohan K Menon and
Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS Respondents
Through: Mr. Ravi Prakash, CGSC with
Mr.Aman Rewaria and Mr.Varun
Aggarwal, Advocates for
UOI.
Mr.Abhishek Khanna, Advocate.
Mr. Zoheb Hossain, Advocate with
Mr. Vipul Agrawal, Jr.Standing
Counsel, Mr.Vivek Gurnani and
Mr.Ravish, Advocates for NAA &
DGAP.

+ **W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022**
VASAVI AND GP INFRA LLP Petitioner
Through: Mr.Krishna Dev Jagarlamudi,
Advocate with Mr.N.Sai Vinod,
Advocate.

Versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Jatin, Sr.Panel Counsel with
Ms.Chetanaya Puri and Mr. Anand
Awasthi, Advs. for UOI.
Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and



Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

Ms.Sonu Bhatnagar with
Ms.Anushree Narain, Ms.Venus
Mehrotra and Ms.Nishtha Mittal,
Advocates for R-5& 6

+ **W.P.(C) 13715/2022 & CM APPLS.41879/2022, 45056/2022 and
45505/2022**

NY CINEMAS LLP

..... Petitioner

Through: Mr.Rajshekhar Rao, Sr.Advocate with
Mr.Prateek Chadha, Mr.Ruturaj
Gurjar, Ms.Yamini, Ms.Radhika
Dhanotia and Mr.Vrishank Singhania,
Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Sushil Kumar Pandey with
Mr.Kuldeep Singh, Advocate for
UOI.

Mr. Balbir Singh, Ld. ASG with Mr.
Zoheb Hossain, Sr.Standing Counsel,
Mr.Shyam Gopal, Mr.Prasenjeet
Mohapatra, Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Ms.Sejal Aneja
and Mr.Sanjeev Menon Advocates.

Mr. Anurag Ojha, Sr.Standing
Counsel respondent No.3 & 4.

Ms.Sonu Bhatnagar with
Ms.Anushree Narain, Ms.Venus
Mehrotra and Ms.Nishtha Mittal,
Advocates for R-5& 6

+ **W.P.(C) 14835/2022**

M/S AIRMID REAL ESTATE LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish
Rastogi and Ms.Ankita Prakash,
Advocates.



versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for UOI.

Mr. Balbir Singh, Ld. ASG with Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

+ **W.P.(C) 15169/2022**

GELENMARK PHARMACEUTICAL LIMITED AND ANR

..... Petitioners

Through:

Mr. Rohan Shah, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Tushar Mehta, SG, Mr.Balbir Singh, ASG, Mr. Zoheb Hossain, Sr.Counsel with Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Advocates for NAA/DGAP.

+ **W.P.(C) 15170/2022**

CAROA PROPERTIES LLP AND ANR

..... Petitioners

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Advocates for NAA/DGAP.



+ **W.P.(C) 15172/2022**

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr.Chinmoy P.Sharma, Sr.Advocate
with Mr.Srinivas Kotni, Ms.Urvashi
Kalra, Mr.Irfan Hasieb, Mr.Krishna
Jyoti Deka, Mr.Rishabh Munjal and
Mr.Anirudh Ramanathan, Advocates.

versus

UNION OF INDIA AND ORS Respondents

Through: Mr.Rakesh Kumar, CGSC with
Mr.Sunil, Advocate.
Mr. Zoheb Hossain, Sr.Standing
Counsel with Mr.Vivek Gurnani and
Ms.Niharika Kuchhal, Advocates for
NAA/DGAP.

+ **W.P.(C) 15289/2022 & C.M.Nos.47442-47443/2022**

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.
Charanya Lakshmi Kumaran, Mr.
Karan Sachdev, Mr. Yogendra Aldak
with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey with
Mr.Kuldeep Singh, Advocates for
UOI.
Mr. Zoheb Hossain, Sr.Standing
Counsel, Mr.Shya, Gopal,
Mr.Prasenjeet Mohapatra, Mr.Vivek
Gurnani and Ms.Niharika Kuchhal,
Ms.Sejal Aneja and Mr.Sanjeev
Menon Advocates.



+ **W.P.(C) 16178/2022**

ARIHANT SUPERSTRUCTURES LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha
and Mr. Chetan Kumar Shukla,
Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Manish Kumar, Sr. Central Govt.
Counsel

+ **W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022**

M/S NANDI INFRATECH PVT LTD

..... Appellant

Through: Mr.Sandeep Chilana, Advocate with
Mr.Prem Kandpal, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Zoheb Hossain, Sr.Standing
Counsel with Mr.Vipul Agrawal,
Advocate.

+ **W.P.(C) 16935/2022 & CM APPL.53667/2022**

NEW WORLD REALTY LLP

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain
and Mr.Ajitesh Dayal Singh,
Advocates

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Sushil Raja, SPC for UOI



+ **W.P.(C) 17010/2022 & CM APPL.53925/2022**

WADHWA REALTY PVT LTD.

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain
and Mr. Ajitesh Dayal Singh,
Advocates

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with Mr. Sahaj
Garg, GP, Mr. Vedansh Anand, Advs
for UOI.

+ **W.P.(C) 246/2023 & C.M.Nos.939-940/2023**

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA
CITY DEVELOPERS PVT LTD.)

..... Petitioner

Through: Mr. Abhishek A Rastogi, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Gigi C. George with Mr. Dheeraj
Singh, Advocates for R-1/UOI.
Mr. Zoheb Hossain, Sr. Standing
Counsel with Mr. Vivek Gurnani and
Ms. Niharika Kuchhal, Advocates for
NAA/DGAP.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER

25.01.2023

%

Since one of us (Hon'ble Mr. Justice Dinesh Kumar Sharma) is busy hearing the issue of legality and validity of the ban imposed against Popular Front of India under the Unlawful Activities Prevention Act, it is not possible to hear the matters today.



In fact, the hearing of the aforesaid Tribunal shall continue on day-to-day basis throughout February.

Accordingly, list the matters for hearing on 14th and 15th March, 2023 at 2:30 p.m.

MANMOHAN, J

DINESH KUMAR SHARMA, J

JANUARY 25, 2023

js